

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4328**

TO BE ANSWERED ON THE 28TH MARCH, 2017/ CHAITRA 7, 1939 (SAKA)

LOSS DUE TO NATURAL CALAMITIES

**4328. SHRI D.K. SURESH:
SHRI SUNIL KUMAR SINGH:
COL. SONARAM CHOUDHARY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports of loss of lives, agricultural crops and property due to natural calamity including heavy rains in various parts of the country including Karnataka during the last three years and the current year;

(b) if so, details thereof, State-wise;

(c) the amount of financial assistance given as relief/compensation along with the criteria thereof during the said period, State-wise;

(d) whether there is any provision to declare any calamity as national calamity and if so, the details thereof;

(e) whether the Government also proposes to provide compensation to the farmers whose crops have been damaged due to fire; and

(f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) to (f): The details of the losses due to natural calamities including heavy rains reported by the State Governments including Karnataka during the last three year and current year are at Annexure-I.

The concerned State Governments undertake relief activities according to the magnitude of the ground situation, in the wake of natural calamities from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms without any discrimination.

With regard to declaring a calamity as a 'National Calamity, it is informed that the existing guidelines of SDRF/ NDRF, do not contemplate declaring of a disaster as a 'National Calamity/ Disaster'. However, for calamity of a 'severe nature', additional assistance is further supplemented by Government of India from National Disaster Response Fund (NDRF) in accordance with the established procedure.

State-wise details of allocation and releases from SDRF and NDRF during the last three year and the current year are given in Annexure-II.

With regard to crop damaged from fire, it is to inform that the crop damaged due to fire already stands included as one of the eligible natural calamity for providing assistance from SDRF/ NDRF as per the norms applicable in the wake of other notified natural calamities.

Annexure -I
L.S.US.Q.NO.4328 FOR 28.03.2017

State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides/ earthquake etc. during the years 2013-14 to 2016-17

(Provisional)

| Sl. No. | State | Year | | | | | | | | | | | | | | | |
|---------|---------------|------------------|-------------------|----------------|--------------------------|------------------|-------------------|---------------|--------------------------|------------------|-------------------|----------------|--------------------------|--------------------------|-------------------|-----------------|--------------------------|
| | | 2013-14 | | | | 2014-15 | | | | 2015-16 | | | | 2016-17 (as on 22.02.17) | | | |
| | | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) | lives lost (No.) | Cattle lost (No.) | Houses (No.) | Crops area (in lakh ha.) |
| 1 | Andhra Pr. | 60 | 2517 | 59639 | 13.12 | 61 | 4777 | 40379 | 3.30 | 88 | 3669 | 32836 | 2.17 | 19 | 32 | 2277 | 0.48 |
| 2 | Arunachal Pr. | 52 | 401 | 2316 | 2.20 | 61 | 1992 | 2742 | 0.28 | 20 | 1198 | 1802 | 0.14 | 42 | 1903 | 1629 | 0.235 |
| 3 | Assam | -- | -- | -- | 0.013 | 90 | 8961 | 138000 | 3.67 | 66 | 2482 | 61434 | 2.86 | 115 | 3191 | 66887 | 2.82 |
| 4 | Bihar | 231 | 6458 | 156986 | 4.00 | 144 | 28 | 5621 | 1.16 | 158 | 51 | 130576 | 8.08 | 243 | 583 | 129922 | 3.72 |
| 5 | Chhattisgarh | -- | -- | -- | -- | 27 | 199 | 6053 | 0.004 | -- | -- | -- | -- | 9 | 15 | 694 | 2.98 |
| 6 | Gujarat | 186 | 274 | 407 | -- | 27 | 112 | 875 | -- | 156 | 19388 | 62006 | 2.59 | 85 | 252 | 128 | -- |
| 7 | Goa | -- | -- | 139 | 0.04 | -- | -- | 41 | -- | -- | -- | -- | -- | -- | -- | 119 | -- |
| 8 | Haryana | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 3 | -- | 8 | -- |
| 9 | Himachal Pr. | 52 | 23648 | 5633 | 0.53 | 45 | 698 | 1963 | 0.136 | 133 | 686 | 3406 | 0.13 | 40 | 136 | 2283 | 0.20 |
| 10 | J & K | 30 | 74 | 72574 | -- | 304 | 61326 | 253184 | 6.48 | 21 | 97 | 1989 | -- | 3 | -- | -- | -- |
| 11 | Jharkhand | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 8 | -- | 1483 | -- |
| 12 | Karnataka | 86 | 286 | 11061 | 2.27 | 27 | 85 | 19125 | 0.91 | -- | -- | -- | -- | 10 | 217 | 23654 | 3.76 |
| 13 | Kerala | 182 | 1366 | 10672 | 0.11 | 132 | 527 | 8292 | 0.20 | 67 | 4 | 6431 | -- | 48 | 56 | 5770 | 0.017 |
| 14 | Madhya Pr. | 390 | 1166 | 22816 | 9.25 | -- | -- | -- | -- | -- | -- | -- | -- | 184 | 400 | 80000 | -- |
| 15 | Maharashtra | 365 | 2164 | 147369 | 7.49 | 151 | 53 | 44 | -- | 2 | -- | -- | -- | 145 | 1035 | 8164 | 0.15 |
| 16 | Manipur | -- | -- | -- | -- | -- | -- | -- | -- | 26 | 29 | 11849 | 0.39 | -- | -- | 24723 | 0.018 |
| 17 | Meghalaya | -- | -- | -- | -- | 66 | 8822 | 10701 | 0.159 | 5 | -- | 4 | -- | 4 | -- | -- | -- |
| 18 | Nagaland | -- | 2680 | 982 | 0.08 | 17 | 2860 | 14537 | 0.31 | 5 | -- | 180 | 0.04 | 7 | 738 | 4119 | 0.42 |
| 19 | Odisha | 59 | 5688 | 474250 | 11.00 | 50 | 672 | 83140 | 3.65 | 5 | -- | 839 | -- | 3 | -- | -- | -- |
| 20 | Punjab | 41 | 954 | 9774 | 4.00 | 31 | 127 | 24795 | 1.06 | 11 | 14 | 126 | -- | 12 | -- | 98 | 0.005 |
| 21 | Rajasthan | -- | -- | -- | -- | -- | -- | -- | -- | 40 | 174 | 24657 | 0.32 | 82 | 635 | 15010 | -- |
| 22 | Sikkim | -- | -- | -- | -- | -- | -- | -- | -- | 1 | 1 | 2012 | -- | 13 | 2090 | 361 | 0.018 |
| 23 | Tamil Nadu | -- | -- | -- | -- | 75 | 341 | 3750 | -- | 470 | 12030 | 475762 | 3.83 | 25 | 564 | 8278 | 0.34 |
| 24 | Telangana | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | -- | 49 | 6535 | 37991 | 2.59 |
| 25 | Tripura | -- | -- | -- | -- | 21 | -- | 1139 | 0.015 | 1 | -- | 11179 | -- | 5 | 1 | 937 | -- |
| 26 | Uttar Pradesh | 380 | 519 | 54994 | 7.97 | 132 | 107 | 75564 | 5.00 | 40 | 15 | 14 | -- | 82 | 266 | 46793 | 5.96 |
| 27 | Uttarakhand | 3547 | 9470 | 10625 | 0.36 | 66 | 348 | 1824 | 0.013 | 31 | 177 | 410 | -- | 114 | 1575 | 3324 | 0.10 |
| 28 | West Bengal | 183 | 45285 | 169296 | 1.31 | 169 | 145 | 33621 | 0.508 | 193 | 23120 | 822978 | 13.02 | 200 | 3320 | 84765 | 4.48 |
| 29 | Puducherry | 01 | 48 | 694 | 0.003 | -- | -- | -- | -- | 4 | 1095 | 4327 | -- | -- | -- | 5 | -- |
| | Total | 5845 | 102998 | 1210227 | 63.74 | 1696 | 92180 | 725390 | 26.855 | 1543 | 64230 | 1654817 | 33.57 | 1,550 | 23,544 | 5,49,422 | 28.27 |

Statement showing State-wise details of allocation and releases of SDRF and NDRF during the years 2013-14 to 2016-17

(Rs. in crore)

| Sl. No. | State | Allocation under SDRF | | | | Centre's share of SDRF released | | | | Released from NDRF | | | |
|---------|---------------|-----------------------|----------------|-----------------|-----------------|---------------------------------|----------------|----------------|-----------------------------|--------------------|----------------|-----------------|--------------------------|
| | | 2013-14 | 2014-15 | 2015-16 | 2016-17 | 2013-14 | 2014-15 | 2015-16 | 2016-17 (as on 15.03.17) | 2013-14 | 2014-15 | 2015-16 | 2016-17 (as on 15.03.17) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 | 13 | 14 |
| 1 | Andhra Pr. | 589.04 | 367.26 @ | 440.00 | 462.00 | 520.89 | 230.85 | 330.00 | 173.25 | 763.53 | 578.03 | 356.74 | 344.88 |
| 2 | Arunachal Pr. | 42.54 | 44.67 | 52.00 | 55.00 | 38.29 | 40.20 | 46.80 | 49.50 | 140.46 | 125.96 | -- | 51.06 |
| 3 | Assam | 305.35 | 320.62 | 460.00 | 483.00 | 68.77 | 425.97 # | 414.00 | 434.70 | 0.00 | 0.00 | -- | -- |
| 4 | Bihar | 387.21 | 406.57 | 469.00 | 492.00 | 290.41 | 304.93 | 351.745 | 369.00 | 0.00 | 0.00 | -- | -- |
| 5 | Chhattisgarh | 175.17 | 183.93 | 241.00 | 253.00 | 128.25 # | 134.665 | 249.725 # | 94.875 | 0.00 | 0.00 | 522.31 | 313.385 |
| 6 | Goa | 3.43 | 3.60 | 4.00 | 4.00 | 3.735 # | 3.985 | 3.00 | 1.50 | 0.00 | 0.00 | -- | -- |
| 7 | Gujarat | 581.27 | 610.33 | 705.00 | 740.00 | 435.95 | 457.75 | 528.75 | 555.00 | 0.00 | 0.00 | -- | -- |
| 8 | Haryana | 223.31 | 234.48 | 308.00 | 323.00 | 235.46 # | 255.41 # | 203.43 # | 236.625 # | 0.00 | 0.00 | -- | -- |
| 9 | Himachal Pr. | 151.38 | 158.95 | 236.00 | 248.00 | 136.24 | 143.06 | 212.40 | 223.20 | 95.84 | 65.30 | 82.215 | 81.22 |
| 10 | J & K | 199.64 | 209.62 | 255.00 | 268.00 | 423.93 # | 278.50 # | 229.50 | 120.60 | 0.00 | 43.53 | -- | -- |
| 11 | Jharkhand | 300.34 | 315.36 | 364.00 | 382.00 | 225.26 | 236.52 | 273.00 | 286.50 | 0.00 | 0.00 | -- | -- |
| 12 | Karnataka | 186.33 | 195.65 | 276.00 | 290.00 | 139.75 | 146.74 | 207.00 | 217.50 | 245.68 | 271.38 | 1645.53 | 1056.98 |
| 13 | Kerala | 151.74 | 159.33 | 185.00 | 194.00 | 121.51 | 119.50 | 138.75 | 145.50 | 61.74 | 0.00 | -- | -- |
| 14 | Madhya Pr. | 454.66 | 477.39 | 877.00 | 921.00 | 341.00 | 358.04 | 657.75 | 690.75 | 502.59 | 83.13 | 1011.99 | 863.81 |
| 15 | Maharashtra | 512.46 | 538.08 | 1483.00 | 1557.00 | 567.375 # | 403.56 | 1112.25 | 583.875 | 1269.11 | 1426.95 | 1592.96 | 2224.78 |
| 16 | Manipur | 8.36 | 8.78 | 19.00 | 20.00 | 7.52 | 3.95 | 21.05 # | 9.00 | 0.00 | 0.00 | 38.71 | 14.65 |
| 17 | Meghalaya | 16.96 | 17.81 | 24.00 | 25.00 | 22.53 # | 16.03 | 21.60 | 22.50 | 0.00 | 30.56 | -- | -- |
| 18 | Mizoram | 9.90 | 10.40 | 17.00 | 18.00 | 13.145 # | 9.36 | 15.30 | 16.20 | 0.00 | 0.00 | -- | -- |
| 19 | Nagaland | 5.75 | 6.04 | 10.00 | 10.00 | 5.18 | 5.44 | 9.00 | 9.00 | 36.60 | 19.43 | 15.11 | 0.96 |
| 20 | Odisha | 453.31 | 475.98 | 747.00 | 785.00 | 419.99 | 276.98 | 560.25 | 588.75 | 750.00 | 0.00 | 574.6925 | 425.66 |
| 21 | Punjab | 258.06 | 270.96 | 390.00 | 409.00 | 193.55 | 203.22 | 292.50 | 153.375 | 0.00 | 0.00 | -- | -- |
| 22 | Rajasthan | 695.33 | 730.10 | 1103.00 | 1158.00 | 521.50 | 547.58 | 827.25 | 868.50 | 0.00 | 0.00 | 1378.13 | 990.82 |
| 23 | Sikkim | 26.33 | 27.65 | 31.00 | 33.00 | 23.70 | 24.89 | 27.90 | 29.70 | 1.018 | 0.00 | -- | -- |
| 24 | Tamil Nadu | 339.79 | 356.78 | 679.00 | 713.00 | 376.19 # | 133.795 | 643.045 # | 534.75 | 453.87 | 0.00 | 1000.00 | 365.67 |
| 25 | Telangana | -- | 251.23 @ | 274.00 | 288.00 | -- | 153.90 | 205.50 | 216.00 | -- | 18.51 | 468.20 | 328.16 |
| 26 | Tripura | 22.35 | 23.47 | 31.00 | 33.00 | 29.70 # | 21.12 | 27.90 | 29.70 | 0.00 | 0.00 | -- | -- |
| 27 | Uttar Pradesh | 446.13 | 468.44 | 675.00 | 709.00 | 334.60 | 351.33 | 506.25 | 531.75 | 0.00 | 581.29 | 3305.66 | 1053.01 |
| 28 | Uttarakhand | 136.22 | 143.02 | 210.00 | 220.00 | 145.00 # | 64.295 | 253.36 # | 198.00 | 329.50 | 216.81 | -- | -- |
| 29 | West Bengal | 352.87 | 370.51 | 516.00 | 542.00 | 264.65 | 277.88 | 387.00 | 406.50 | 0.00 | 0.00 | 459.71 | 275.82 |
| | Total | 7035.23 | 7387.01 | 11081.00 | 11635.00 | 6034.08 | 5629.45 | 8756.00 | 7796.10 | 4649.94 | 3460.88 | 12451.96 | 8390.86 |

Including arrears of SDRF for the previous year.

@ Rs. 79.11 cr. was released on 20-11-13, in advance to undivided State of Andhra Pradesh.